BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.154/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Conclave Pvt. & Ors 397/398		
	CS. SANJAY	Cles	PETITIONER.	Rahit Noshri 14/11/17.
2.	Athanko Ban Sapra Chob. M. R. Goen	revjee, Sa. Dr. ey, Dr. na, PCS	J Kenporduls	Dan 19/11/12

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.

In our order dated 17/10/2017 there was a typographical error. Instead of "05/12/2016" it was typed as "05/12/2017" which should be read as "05/12/2016".

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(Jinan K.R.) Member (J) /iiai Du N

(Vijai Pratap Singh) Member (J)

ORDER

SHOPEN KUMAR BUSINA

CS. Robert Rumpes, RESUPT.

Ld. Counsel for the petitioner and the respondents are present.

List on 17/11/2017 at 12 noon along with the pending IAs.